

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2014

Dated:25th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

**Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Ms. Iti Agarwal**

**Counsel for the Respondent(s): Mr. Saurav Aggarwal
Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1**

ORDER

Learned Counsel for Petroleum Board seeks some more time to file Reply. Accordingly, he is directed to file the Reply on or before 10.05.2014 after serving copy on the other side.

Post the matter for hearing on **16.05.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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